

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2810
TO BE ANSWERED ON 11.05.2016**

FILM SHOOTING IN RAILWAY STATIONS

2810. DR. NARAMALLI SIVA PRASAD:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has any guidelines/policies/rules in place in respect of film shooting in railway stations across the country;**
- (b) if so, the guidelines that exist at present;**
- (c) if not, whether the Railways proposes to bring out a list of guidelines for the same; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

- (a) Yes, Madam. The guidelines have been issued vide Railway Board's letter No.2006/PR/10/31 dated 01.06.2007, which is available on Railway's website at www.indianrailways.gov.in**

Contd...2-/

(b) Guidelines for film shooting in railway stations across the country

inter alia covers the following aspects:

- (i) Procedure for submitting applications and authorities concerned.**
- (ii) Need for prior Clearance from other Ministries, such as Ministry of Information & Broadcasting, Ministry of External Affairs, where required.**
- (iii) Security clearance of locations in accordance with guidelines issued by Ministry of Home Affairs,**
- (iv) Grant of permission following conditions applicable to film shooting, Security deposit, Licence fee, comprehensive insurance, indemnity bond & agreement, etc.**

(c) & (d): Do not arise.
